

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM CA No. 3 of 2020	Rashtriya Ispat Nigam Limited Vs. 1) Balaji coke Industry Private Limited 2) Justice Ms S V Maruthi 3) Mr Justice Jazannadha Rao 4) Mr Justice Arun Kumar Datta	K Sarva Bhouma Rao	28-01-2020	No	06-01-2022	709	Allowed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COM S No. 4 of 2021	Oka Ship Tanker Pte Ltd Vs. 1) Qian Tai 1 IMO No. 9531727 2) Star Dragon Shipping Limited 3) Kakinada Port Trust	N Ashwani Kumar	19-08-2021	No	19-01-2022	153	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

3	High Court of Andhra Pradesh	--	ICO MAO A 11 Of 2021	Norvic Shipping Asia Pte Ltd Vs. VR Commodities Private Limited	M/s Indus Law Firm	21-10-2021	No	28-01-2022	99	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
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Form 7						
Summary of Commercial Cases during the month						
Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	64	--	3	61